

recruitment of 9505 ANMs on contract and 2120 Community Health Centers have been operationalised as First Referral Units.

#### **Health insurance scheme for CGHS beneficiaries**

†801. SHRI AMIR ALAM KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is going to introduce Health Insurance Scheme for CGHS beneficiaries and the pensioners;

(b) if so, the details thereof;

(c) whether the CGHS facility would be withdrawn after the implementation of the Health Insurance Scheme;

(d) if so, the details thereof; and

(e) to what extent the said Health Insurance Scheme is likely to reduce the financial burden on the ex-chequer, would provide quality health facilities to the employees and remove corruption?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) The Sixth Central Pay Commission recommended the introduction of health insurance scheme for Central Government Employees and pensioners. It had recommended that for existing employees and pensioners, the scheme should be available on a voluntary basis subject to their paying prescribed contribution. It had also recommended that the health insurance scheme should be compulsory for new Government employees who would be joining service after the introduction of the Scheme. Similarly, it had recommended that new retirees after the introduction of the insurance scheme would be covered under the scheme.

Ministry of Health & Family Welfare has floated an Expression of Interest from Insurance companies providing health Insurance and health insurance Consultants for implementation of the proposed Central Government Employees and Pensioners Health Insurance Scheme (CGEPHIS) for Central Government employees and pensioners on an all India basis.

#### **Fake drugs from China**

802. SHRI TARIQ ANWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that after electronic items, fake Chinese drugs are coming to India now;

(b) if so, who is the responsible authority to check it and whether it is well equipped; and

(c) if not, what are the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) During the recent past, three cases of import of bulk drugs from unregistered source originating from

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†Original notice of the question was received in Hindi